

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1146**

TO BE ANSWERED ON 11.02.2021

Tribal University in Andhra Pradesh

1146 Shri Prabhakar Reddy Vermireddy:

Will the Minister of Education be pleased to state:

- (a) whether the State Government of Andhra Pradesh has identified 250 acres of land at Saluru in Vizianagaram district of Andhra Pradesh for Tribal University;
- (b) whether CM of Andhra Pradesh submitted a Memorandum to Home Minister in this regard on 19th January, 2021;
- (c) if so, details of steps taken to fulfill promise in Andhra Pradesh Reorganisation Act which mandates Government to set up tribal university in Andhra Pradesh;
- (d) constraints for Ministry to start academic session at least in a temporary campus; and
- (e) by when the university is likely to come up in Andhra Pradesh?

ANSWER

MINISTER OF EDUCATION

(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (e): State Government of Andhra Pradesh had given land at Relli Village, Vizianagaram District, Andhra Pradesh for construction of permanent campus of Central Tribal University of Andhra Pradesh (CTUAP) which was already approved by this Ministry. However, later the State Government proposed to change the site from Relli Village to Salur, Vizianagaram District.

Andhra Pradesh Reorganization Act, 2014, inter-alia provides for setting up of a Central Tribal University in Andhra Pradesh. The Central University (Amendment) Act, 2019 has been passed by the +Parliament and assented to by the President of India for establishment of Central Tribal University of Andhra Pradesh (CTUAP) in the State of Andhra Pradesh. The provision of Central University (Amendment) Act, 2019 has come into force w.e.f 5th August' 2019. The CTUAP has already started its functioning through a transit campus from the year 2019-20.
